

**LOK SABHA
UNSTARRED QUESTION NO. 833
TO BE ANSWERED ON 21ST NOVEMBER, 2016**

ALLOCATION OF KEROSENE

**833. SHRI SUMEDHANAND SARSWATI:
SHRIMATI SANTOSH AHLAWAT:
SHRI PANKAJ CHAUDHARY:
SHRI BALABHADRA MAJHI:
DR. SWAMI SAKSHIJI MAHARAJ:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the Government has released the quota of kerosene for forthcoming quarter to Rajasthan and if so, the details thereof and if not, the reasons therefor along with norms/policy being followed for allotment of kerosene oil to the States;
- (b) whether the State Governments have requested for increasing the Superior Kerosene Oil (SKO) and if so, the details thereof along with per capita Public Distribution System (PDS) SKO allocation and consumption in the country during the last three years and the current year along with the reasons for variation in per capita allocation of PDS Kerosene among various States/UT-wise including Uttar Pradesh;
- (c) whether the Government provides/proposes to provide Superior Kerosene Oil (SKO) to hostels/schools and hospitals located in the areas where electricity is not sufficiently available or the quality and frequency of power supply is very poor in the country; and
- (d) if so, the details thereof along with the quantum of SKO supplied/provided to such institutions during each of the said period, State/UT-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेंद्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM &
NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) : The quota of PDS Kerosene has already been allocated to States/UTs including Rajasthan up to 3rd quarter of 2016-17. The allocation of PDS Kerosene made to the State of Rajasthan for 1st, 2nd and 3rd quarter of 2016-17 are 1,17,612 KL, 1,11,732 KL and 71,028 KL respectively.

(b) : In view of the requests of various State Governments including Uttar Pradesh, for increasing/restoration of the Kerosene quota, the Government has allowed the States/UTs to draw one month of quota of PDS Kerosene at non-

subsidized rates during each financial year w.e.f. 2012-13 for special needs.

The scale of distribution of PDS Kerosene allocation to various categories of ration card holders/beneficiaries under PDS is in the domain of State Governments. However, State-wise details of the per capita allocation (calculated by dividing State Kerosene allocation by population of the State) and consumption of kerosene in the country during each of the last three years and the current year are at Annexure-I and Annexure-II respectively. The variation in the per capita allocation is on account of historical allocation, difference in LPG coverage etc.

(c) & (d) : The Government of India allocates PDS Kerosene to States/UTs on quarterly basis for distribution under PDS for cooking and illumination only. Further distribution with the States/UTs through their PDS network to various categories of consumers as per their respective criteria, is the responsibility of the concerned States/UTs. In addition, the Government has allowed the States/UTs to draw one month quota of Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs such as natural calamities, religious functions, fisheries, various 'yatras', 'melas' etc. States/UTs can also seek further additional allocation of non-subsidized SKO from the Government of India after exhausting this one month's quota.

In addition to above, with a view to ease the availability of Kerosene, the Central Government has amended the Kerosene (Restriction on Use and Fixation of Ceiling Price) Order, 1993 allowing sale of Kerosene at commercial rate in the open market. It is expected that this will reduce demand for diverted PDS Kerosene by improving availability of non-PDS Kerosene in the open market and will thus meet the demand of Kerosene for various legitimate end uses for the industry and for individual consumption by those who can afford it at market price.

Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 833 asked by Shri Sumedhanand Sarswati and others for answer on 21.11.2016 regarding Allocation of Kerosene.

STATE/UT-WISE DETAIL OF PER CAPITA ALLOCATION OF PDS KEROSENE (IN LITRES)

	States/UTs	2016-17 (PROV.)	2015-16	2014-15	2013-14
1	A&N Islands	13.56	15.2	16.84	18.16
2	Andhra Pradesh	4.57	5.4	6.49	9.43
3	Arunachal Pradesh	6.71	7.5	8.28	8.30
4	Assam	9.27	10.3	10.51	10.51
5	Bihar	6.83	7.7	7.81	7.82
6	Chandigarh	0.00	2.8	3.15	3.34
7	Chattishgarh	5.30	6.7	6.88	7.05
8	D & N Haveli	4.82	5.3	5.94	6.63
9	Daman and Diu	3.11	3.4	3.60	3.60
10	Delhi	0.00	0.0	0.00	3.18
11	Goa	3.17	3.5	3.60	3.60
12	Gujarat	8.16	10.9	11.10	11.14
13	Haryana	2.61	3.5	3.56	3.60
14	Himachal Pradesh	2.64	3.5	3.59	3.59
15	J&K	5.83	6.5	7.19	7.55
16	Jharkhand	6.66	8.0	8.12	8.15
17	Karnataka	4.95	8.3	8.56	8.56
18	Kerala	2.64	3.5	3.60	3.60
19	Lakshadweep	14.52	15.3	15.63	15.63
20	Madhya Pradesh	6.09	8.1	8.61	8.61
21	Maharashtra	5.02	5.6	6.19	6.50
22	Manipur	8.19	9.1	9.71	9.71
23	Meghalaya	7.71	8.6	8.74	8.74
24	Mizoram	5.48	6.1	6.76	7.11
25	Nagaland	7.62	8.5	8.64	8.64
26	Orissa	6.96	9.3	9.47	9.51
27	Puducherry	3.08	3.4	3.48	3.56
28	Punjab	2.77	3.1	3.23	3.25
29	Rajasthan	5.42	7.2	7.37	7.42
30	Sikkim	7.04	9.4	10.40	10.40
31	Tamil Nadu	4.26	4.7	4.83	4.83
32	Telangana	4.42	5.0	0.00	0.00
33	Tripura	9.41	10.5	10.66	10.66
34	Uttar Pradesh	5.85	7.8	7.95	7.96
35	Uttarakhand	3.14	3.5	3.56	3.59
36	West Bengal	8.64	10.3	10.55	10.56
	PCA	5.83	7.28	7.52	7.51

Note: (1) Delhi and Chandigarh are Kerosene Free.
(2) Per Capita Allocation is calculated on the basis of allocation of PDS SKO made to States/UTs by the Government.

Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 833 asked by Shri Sumedhanand Sarswati and others for answer on 21.11.2016 regarding Allocation of Kerosene.				
State/UT-wise detail of PDS Kerosene upliftment / consumption for the last three years and the current year upto 2nd Quarter (April-September)				
STATE	2013-14	2014-15	2015-16	2016-17 (P) (Apr-Sep)
Andhra Pradesh	466087	284880	232046	101793
A & N Islands	5730	5624	5754	2520
Arunachal Pradesh	11448	11420	10300	4756
Assam	327886	327838	321034	148619
Bihar	805199	804266	794696	365626
Chandigarh	3462	2363	852	0
Chhattisgarh	174200	167474	159143	72229
Dadra & Nagar Haveli	2280	2040	1836	864
Daman & Diu	840	864	828	384
Delhi	10668	0	0	0
Goa	5244	5244	5040	1992
Gujarat	673125	670469	657030	304207
Haryana	88869	89172	70584	23699
Himachal Pradesh	24593	24570	24091	11142
Jammu & Kashmir	94019	86365	80072	25381
Jharkhand	266808	267307	260462	121213
Karnataka	522440	504339	484243	175466
Kerala	120189	120179	117743	54517
Lakshadweep	1008	1008	984	312
Madhya Pradesh	617945	587181	580150	264280
Maharashtra	730113	695555	613998	265573
Manipur	24963	24840	23320	10857
Meghalaya	25943	25932	25380	11773
Mizoram	7788	7416	6636	3084
Nagaland	17076	17088	16752	5260
Odisha	397530	396116	385081	171888
Puducherry	4416	4248	4200	1909
Punjab	86062	88720	83247	39071
Rajasthan	500235	497128	481539	222370
Sikkim	6345	6348	5712	2642
Tamil Nadu	348698	348683	341723	157996
Telangana	0	182422	170064	67813
Tripura	39179	39180	38400	17778
Uttar Pradesh	1588311	1585487	1556673	720863
Uttarakhand	35782	35705	35019	16096
West Bengal	961771	960881	942126	436467
ALL INDIA	8996251	8878352	8536757	3209255

